

High Court of Jammu & Kashmir and Ladakh at Jammu

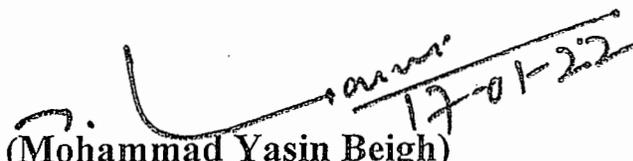
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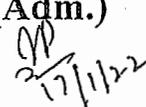
**NOTIFICATION**

No: 04 of 2022/R9 Dated: 10/01/2022

It is hereby notified that Shri Shashi Kant Bhagat S/O Shri Faqir Chand Bhagat R/O H.No.73, Lane-7, Greater Kailash, Jammu, who had been appointed as Assistant Legal Remembrancer (ALR) vide Govt. order No.3181-LD (Estt.) of 2013 dated 19.09.2013 issued by the Department of Law Justice & P.A, has surrendered his Enrolment Certificate as an Advocate. Therefore, his Enrolment Certificate bearing Enrolment No.176/08 dated 11.07.2008 is suspended w.e.f 30.12.2021.

By Order.

  
(Mohammad Yasin Beigh)  
Registrar (Adm.)

No: 599-609/R2/14 Dated: 10/01/2022 

Copy to the: -

- 1-2. Registrar Judicial, High Court Wing Jammu/Srinagar.
3. Principal District & Sessions Judge, Jammu.
4. Secretary, Bar Council of India, New Delhi.
5. Manager Government Press, Jammu for publication in the next issue of the Govt. Gazette.
6. President, J&K High Court Bar Association Jammu.
7. Incharge NIC, High Court of J&K, Jammu for uploading on the official website.
- 8-9. Incharge Library, High Court Wing Jammu/Srinagar for information and maintaining the record of the same.
10. Mr. Shashi Kant Bhagat S/O Sh. Faqir Chand Bhagat R/O H.No.73, Lane-7, Greater Kailash, Jammu.

  
Registrar (Adm.) 10/01/22  
